

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:3755  
ANSWERED ON:30.07.2009  
PROMOTION OF TEXTILES EXPORTS  
Sivasami Shri C.

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government is considering to extend the admissible period of 2% Duty Credit Scrip on FOB value of exports for another three years;
- (b) if so, the details thereof;
- (c) the details of funds disbursed under Technology Upgradation Fund Scheme (TUFS) during each of the last three years, State-wise and sector-wise; and
- (d) the criteria fixed by the Government to allocate additional funds under TUFS?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES(SMT. PANABAACA LAKSHMI)

- (a): No such proposal is under the consideration of the Government.
- (b): Does not arise.
- (c) & (d): Under the Technology Upgradation Fund Scheme (TUFS), the funds are released nodal agency-wise, and not State-wise and sector-wise, for disbursement among the eligible beneficiaries. During each of the last three years, the funds released under the scheme including the Capital Subsidy for decentralized powerlooms sector is as follows:-

(Rs. In crore)		
2006-07	2007-08	2008-09
823.92	1143.37	2632.00

The Government allocates additional funds under TUFS as per requirement.